(c) Urban Local Bodies have been advised to undertake only initial preparatory work in the project as the Scheme is yet to be approved by Cabinet Committee on Economic Affairs.

Food parks in West Bengal

 \dagger 1875. SHRI SAMAN PATHAK: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the food parks in West Bengal, district-wise; and
- (b) whether Government is contemplating to establish new food parks in that State?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) There are 8 Food Parks in different district of West Bengal assisted by the Ministry. Out of which 5 are functional, 2 are under progress and 1 has not taken off. The details of these Food Parks are given below:

SI. No. District		Implementing agency	Approved MFPI grant (Rs. in lakhs)	Grant released (Rs. in lakhs)	Status
1.	24 Parganas (South)	State Fishermen's Cooperative Ltd., (BENFISH), Kolkata	400.00	400.00	Operational
2.	Hooghly	Modular Consultants Pvt. Ltd.	400.00	75.00	Under Progress
3.	Midnapore	Haldia Development Authority, Haldia	400.00	200.00	Under Progress
4.	24 Parganas (South)	State Fishermen's Cooperative Ltd., (BENFISH), Kolkata	200.28	200.28	Operational
5.	Malda	Deptt. Of Food Processing Industries and Horticulture, Govt. of West Bengal	387.00	387.00	Operational
6.	Purba Medinipur	Department of Fisheries, Aquaculture, Aquatic Resources, Govt. of West Bengal	178.92	178.92	Operational
7.	Howrah	West Bengal Industrial Development Corporation (WBIDC)	400.00	400.00	Operational
8.	Murshidabad	M/s Pataka Industries Limited	379.88	8	Not yet taken off

 $[\]dagger$ Original notice of the question was received in Hindi.

(b) The Food Park Scheme has been discontinued by the Government after 10th Plan Period. However, in the 11th Plan, the Government has approved a new scheme to establish 30 Mega Food Parks in the country with a view to provide farm proximate state-of-the-art infrastructure along the supply chain for food processing sector in the country on a pre-identified cluster basis with a strong backward and forward linkage and to provide value addition of agricultural commodities including poultry, meat, dairy, fisheries etc. in a demand driven manner. These Mega Food Parks will be implemented, owned, operated and maintained by a Special Purpose Vehicle (SPV) which would be a body corporate consisting of individuals, firms, companies, Banks/Financial Institutions, farmer groups, NGOs, Govt. or Govt. undertakings etc. Govt. would provide financial assistance in the form of grant-in-aid @ 50% of project cost excluding land component in general areas and 75% in difficult areas, subject to a maximum of Rs.50.00 crore. Govt. has approved 10 such Mega Food parks to be taken up for assistance in the 1st phase in the States of Andhra Pradesh, Assam, Jharkhand, Karnataka, Maharashtra, Punjab, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal. The Mega Food Park taken for assistance by the Ministry to be set up in West Bengal is located at Jangipur in Murshidabad district promoted by the SPV, M/s Jangipur Bengal Mega Food Park Pvt Ltd. with a project cost of Rs. 111.04 cr where Govt. grant is of Rs. 50.00 cr.

Grants for various units in NER

1876, SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the allocations as grant in aid to various Food Processing Units during the last three years, State-wise in the North Eastern Region;
 - (b) the number of proposals received in this regard from that region;
 - (c) the number of the proposals out of the above cleared, so far, State-wise; and
 - (d) the action taken/proposed to be taken on the remaining proposals, State-wise?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Ministry of Food Processing Industries extends financial assistance in the country in the form of graht-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/ Modernization of food processing industries. Since financial assistance under above schemes is project oriented, no funds have been allocated unit-wise and State-wise. The financial assistance is provided to the various units under the Scheme of Technology Upgradation/Establishment Modernization of food processing industries.